

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.1

Ex. Appeal No.77576 of 2018

Arising out of Order-in-Appeal No.37/HWH/XAP-50/2017-18 dt.
08/03/2018 passed by the Commissioner of CGST & C. Ex, Kolkata North.

Commissioner of CGST & CX, Howrah
M. S. Building, Customs House,
15/1 Strand Road, Kolkata-700001

Appellant (s)

VERSUS

M/s. Hindustan National Glass & Industries Ltd.
2, Panchu Gopal Bhaduri
Sarani Pravas nagar Rishra,
Hooghly, West Bengal

Respondent (s)

APPEARANCE :

Shri A. K. Biswas, Suptd. (A. R.) for the Appellant
Shri Ankit Kanodia, CA for the Respondent

CORAM:

HON'BLE MR. P.K.CHOUDHARY, MEMBER (JUDICIAL)

Date of Hearing/Date of Decision : 20.06.2019

PER P. K. CHOUDHARY :

- Heard both sides.
- 2. Appeal is rejected.
- 3. Detailed Order to follow.

(Dictated and pronounced in the open court.)

Sd/-
(P. K. Choudhary)
Member (Judicial)

Pooja